

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 22.07.2024

COURT OF REGISTRAR

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 4534 of 2024 in I.A. No. ___ of 2024 in Comp. App. (AT) (Ins) No. 513 of 2024	Hari Om Dixit Vs. Ajit Srivastava & Ors.	Atul Kumar
2.	I.A. No. 4651 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Sri Anirudh Kanoi Vs. CFM Asset Reconstruction Company Pvt. Ltd. & Anr.	Soumya Dutta
3.	I.A. No. 4652 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Motijug Agencies Ltd. Vs. CFM Asset Reconstruction Company Pvt. Ltd. & Anr.	Soumya Dutta
4.	I.A. No. 4654 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Nakshatra Asset Ventures Ltd.) [Formerly known as Nakshatra) Corporate Advisors Ltd.] Vs. Huzefa Fakhri Sitabkhan, the Resolution Professional of Zicom Electronic Security Systems Ltd. & Anr.	Chaital Vas
5.	I.A. No. 4655 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Prasant Chandra Rath & Anr. Vs. Surya Kanta Satapathy & Anr.	Dhananjay Bhaskar Ray
6.	I.A. No. 4714 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Tamara Dhatu Udyog Pvt. Ltd. Vs. Eastern Copper Manufacturing Company Pvt. Ltd.	Mahima Shekhawat
7.	I.A. No. 4718 of 2024 in Comp. App. (AT) No. ___ of 2024	Balwant Singh Kanda Vs. Kanda Auto Pvt. Ltd. & Ors.	Satyavikram
8.	I.A. No. 4719 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Capriso Finance Ltd. & Anr. Vs. Trishul Dream Homes Ltd.	Pradeep Kr. Jain

9.	I.A. No. 4727 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Parag Sheth Vs. Union Bank Of India & Ors.	Natasha Dhruvan Shah
10.	I.A. No. 4735 of 2024 in Comp. App. (AT) No. ___ of 2024	CA Gopala Krishna Kandula Vs. National Financial Reporting Authority	Gautam Singh
11.	I.A. No. 4736 of 2024 in Comp. App. (AT) No. ___ of 2024	PCN & Associates Vs. National Financial Reporting Authority	Gautam Singh
12.	I.A. No. 4737 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Regional Provident Fund Commissioner -II, Pune-II Vs. Manohar Lal Vij & Ors.	Kaushik Kumar Dey
13.	I.A. No. 4738 of 2024 in Comp. App. (AT) No. ___ of 2024	Vasu Crop Science Pvt. Ltd. Vs. Registrar Of Companies, Delhi	Mohit Yadav
14.	I.A. No. 4743 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Mahakaleshwar Mines & Minerals Pvt. Ltd. Vs. Mideast Integrated Steels Ltd.	Honey Satpal
15.	I.A. No. 4746 of 2024 in Comp. App. (AT) No. ___ of 2024	Bhuvan Lal Sahu & Anr. Vs. The Registrar of Companies, West Bengal Ministry of Corporate Affairs	Richa Sandilya
16.	I.A. No. 4753 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Commercial Tax Department, Govt. of Rajasthan through Join Commissioner Vs. Parag Sheth, Liquidator Sai Infosystem (India) Ltd.	Vidhan Vyas

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Assistant Registrar